

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4371  
ANSWERED ON:16.12.2009  
INDUSTRY PARTICIPATION IN VOCATIONAL SKILLS AND TRAINING  
Gandhi Shri Feroze Varun

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the steps taken by the Government to ensure industry participation in imparting vocational skills and training ;
- (b) whether the Government proposes to implement the Planning Commission's recommendations of 150 per cent income tax deduction to apprentice stipends by companies ;
- (c) if so,the reaction thereto and the action taken by the Government in this regard; and
- (d) if not,the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a): Ministry of Labour & Employment has been implementing a scheme of "Upgradation of 1396 Government ITIs through Public Private Partnership" since 2007-08 to ensure industry participation for imparting vocational training.
- (b) to (d): No,Sir.At present, there is no provision under Income Tax Act,1961 to allow income-tax deduction for apprentices' stipends paid by companies,under the Apprentices Act, 1961.